

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2199
TO BE ANSWERED ON THE 10TH DECEMBER, 2021**

FAKE VERSION OF APPROVED VACCINES

2199. SHRI DUSHYANT SINGH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has identified any fake vaccines of approved Covishield, Covaxin, Sputnik V across the country since inception of vaccination program, if so, the details thereof?
- (b) the number of patients administered with fake vaccines and their present health status;
- (c) whether the Government has taken any counter measures to identify and stop the fake vaccines from circulation, if so, the details thereof and if not, the reasons therefor;
- (d) the details of the guidelines issued to identify the fake vaccine; and
- (e) the number of doses of the fake vaccines seized till now in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) Instances of fake Covid Vaccination Camps and/or fake vaccine from Maharashtra, West Bengal and Uttar Pradesh have come to the notice of Government of India. The Ministry of Health & Family Welfare has formally directed the State Governments to investigate these incidences and take stringent legal and administrative actions so that such fraudulent incidences are not repeated in future. Also, as an additional measure of caution and stringent action, all States/UTs were asked to increase the vigilance within the supply chains and carefully authenticate the product and its physical condition before its use so as to guard against such unscrupulous activities.

Further, communication has also been sent to all States/UTs that all beneficiaries who receive vaccines must be captured on CoWIN portal and issued digital vaccination certificate. All Vaccination sessions conducting Covid vaccination should be recorded on CoWIN portal.
